COURT – I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 97 of 2012

Dated : 9th October, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Raj West Power Ltd. ... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s): **Mr. M.G. Ramachandran**
Mr. Anand K. Ganesan &
Ms. Swapna Seshadri

Counsel for the Respondent (s): **Mr. R.K. Mehta**
Mr. Antaryami Upadhyay
Mr. David A. with
Mr. R.C. Sharma (Rep.) for R.1
Mr. Virendra Lodha, Sr. Adv. with
Mrs. Mamta Tiwari for R.2 to 4

ORDER

The Learned Counsel for the Appellant argued the matter at length.

Post the matter for further hearing on **11.10.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/ak